

ITEM NO.43

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 908/2021

SYED WASEEM RIZWI

Petitioner(s)

VERSUS

ELECTION COMMISSION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 14-11-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Gaurav Bhatia, Sr. Adv.
Mr. Abhikalp Pratap Singh, AOR
Mr. Karsin Manocha, Adv.
Ms. Shreya Saxena, Adv.
Mr. Himanshu Shekhar Tripathi, Adv.

For Respondent(s) Mr. Amit Sharma, AOR
Mr. Dipesh Sinha, Adv.

Ms. D. Geetha, Adv.
Mr. Upendra Pratap Singh, AOR
Mr. Harsh Singh Rawat, Adv.
Ms. Snehal U. Kanzarkar, Adv.
Mr. M.K. Alhwath, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel appearing on behalf of the
Election Commission of India, list on 25.11.2022.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR